

Mohammad Shakir

Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2022-23/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Ms. Divya Mishra, Chief Judicial Magistrate, Bokaro.
2. Ms. Tabinda Khan, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
3. Mr. Ravi Kumar Bhaskar, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
4. Mr. Manoj Kumar Sharma, Chief Judicial Magistrate, Gumla.
5. Ms. Richa Srivastava, Chief Judicial Magistrate, Hazaribagh
6. Ms. Shikha Rani Tigga, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
7. Mr. Nishant Kumar, Chief Judicial Magistrate, Jamshedpur.
8. Ms. Pooja, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
9. Ms. Saudamini Singh, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
10. Mr. Ravi Shankar Pandey, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
11. Mr. Mayank Maliyaz, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
12. Mr. Ranjay Kumar, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
13. Mr. Pawan Kumar No. II, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
14. Mr. Rajendra Prasad, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
15. Mr. Satyapal, CJM-cum-Civil Judge (Sr. Div.)-I-cum-ACJM, Khunti
16. Mr. Chandan, CJM-cum-Civil Judge (Sr. Div.)-I-cum-ACJM, Lohardaga
17. Ms. Kusum Kumari, Chief Judicial Magistrate, Ramgarh
18. Mr. Mithilesh Kumar Singh, Chief Judicial Magistrate-cum-Spl. Judge (Eco. Offences), Ranchi
19. Ms. Ruchi Dayal, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
20. Mr. Digvijay Nath Shukla, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
21. Mr. Achhat Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi
22. Mr. Kumar Saurav Tripathi, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
23. Mr. Raj Kumar Pandey, Civil Judge (Sr. Div.)-cum-J.M., Ranchi
24. Mr. Shambhu Mahto, Civil Judge (Sr. Div.)-cum-J.M., Ranchi
25. Mr. Kamlesh Behra, Civil Judge (Sr. Div.)-cum-J.M., Ranchi
26. Mr. Ram Kumar Lal Gupta, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
27. Mr. Anil Kumar III, S.D.J.M., Bokaro.
28. Mr. Bhupesh Chandra Samad, Civil Judge (Jr Div.)-cum-J.M.-cum-P.M., (J.J. Board), Bokaro.
29. Ms. Rashim Chandel, Additional Civil Judge (Jr. Div.)-cum-J.M, Bokaro.
30. Ms. Samirah Khan, Addl. Civil Judge (Jr. Div.)-cum- J.M., Bokaro.
31. Ms. Minakshi Verma, Additional Civil Judge (Jr. Div.)-cum-J.M, Bokaro.
32. Ms. Sweta Soni, Civil Judge (Jr. Div.)-cum-J.M, Bermo at Tenughat (Bokaro)
33. Ms. Sakshi Srivastava, Additional Civil Judge (Jr. Div.)-cum-J.M, Bermo at Tenughat, Bokaro.
34. Ms. Rupam Smriti Topno, Addl. Civil Judge (Jr. Div.)-cum-J.M, Bermo at Tenughat (Bokaro).

35. Ms. Nirmala Barla, S.D.J.M.-cum- Civil Judge (Jr. Div.), Gumla.
36. Ms. Jaya Smita Kujur, Additional Civil Judge (Jr. Div.)-cum-J.M., Gumla.
37. Mr. Remi Praphul Baa, S.D.J.M., Hazaribagh.
38. Ms. Mariam Hemrom, Additional Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Hazaribagh
39. Ms. Sumeeta Shweta Minz, J.M.-cum-P.M. (J.J.Board), Hazaribagh
40. Ms. Reema Kumari, JM-cum-Civil Judge (Jr. Div.), Hazaribagh
41. Ms. Arpita Narayan, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
42. Ms. Shivani Sharma, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
43. Ms. Neha Jha, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
44. Ms. Shristi Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh
45. Ms. Priyanka Chopra, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
46. Ms. Sumi Bina Horo, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
47. Ms. Purnima Tirkey, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
48. Mr. Alok Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
49. Mr. Narendra Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
50. Mr. Bankim Chandra Chatterjee, S.D.J.M., Jamshedpur.
51. Ms. Kanchan Kumari, J.M.-cum-P.M. (J.J.B.), Jamshedpur.
52. Ms. Supriya Rani Tigga, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
53. Ms. Anjilina Neelam Marki, JM-cum-Civil Judge (Jr. Div.), Jamshedpur
54. Ms. Shree Priya, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
55. Mr. Numan Khan Azam, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
56. Mr. Aditya, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
57. Ms. Jyotsna Pandey, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
58. Mr. Alok Jha, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
59. Ms. Ekta Saxena, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
60. Ms. Monica Srivastava, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
61. Mr. Prashant Singh, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
62. Mr. Vikash Kumar Bhagat, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
63. Ms. Namita Minz, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
64. Mr. Richesh Kumar, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
65. Mr. Dinesh Bauri, SDJM-cum-Civil Judge (Jr. Div.), Khunti.
66. Ms. Puja Kumari Lal, J.M-cum-P.M., J.J.Board, Lohardaga.
67. Ms. Suchita Nidhi Tigga, Addl. Civil Judge (Jr. Div.)-cum-J.M., Lohardaga
68. Mr. Gautam Kumar, S.D.J.M.-cum- Civil Judge (Jr. Div.)-cum-P.M. (J.J.B), Ramgarh
69. Ms. Vidyawati Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Ramgarh.
70. Ms. Smriti Tripathi, Additional Civil Judge (Jr. Div.)-cum-J.M, Ramgarh.
71. Mr. Praveen Oraon, S.D.J.M., Ranchi.
72. Ms. Anamika Kisku, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Ranchi

73. Ms. Anju Kumari Minz, Civil Judge (Jr. Div.), Ranchi
74. Ms. Kaveri Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
75. Ms. Nutan Ekka, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
76. Ms. Dhriti Dhairya, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
77. Ms. Samar Afshan, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
78. Ms. Aishwarya Srivastava, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
79. Mr. Shivraj Mishra, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
80. Ms. Sonali Singh, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
81. Ms. Srishti Ghai, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
82. Ms. Shradha Bhushan, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.

Sub:- Nomination of Judicial Magistrates from nearby districts for interaction with Hon'ble the Chief Justice, High Court of Jharkhand-cum-Patron-in-Chief, Judicial Academy, Jharkhand on 19th March, 2023 (Sunday).

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you for interaction with **Hon'ble the Chief Justice, High Court of Jharkhand-cum-Patron-in-Chief, Judicial Academy, Jharkhand on 19th March, 2023 (Sunday).**

All the nominated officers have to report at Judicial Academy, Jharkhand at 09.30 A.M. on 19/03/2023 in proper dress.

You are, therefore, directed to attend the aforesaid programme on the scheduled date.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/- Mohammad Shakir

Registrar General

Memo No. 1099 /Apptt.

Dated, Ranchi, the 14-03-2023

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 204/JAJ dated 12.03.2023/ the Principal District & Sessions Judge Ramgarh, Jamshedpur, Bokaro, Hazaribagh, Khunti, Lohardaga and Gumla including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA for information and needful/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar General

